

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 195 OF 2015

Dated: 29th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Tata Power Co. Ltd.

.... Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg